

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 334/2010 (SUMMONS) IA/1/2010		GANGAIAH Vs BYRAPPA	MANIKAPPA PATIL
2	O.S. 948/2010 (SUMMONS) IA/1/2010 IA/2/2010		KAMALAKSHI AND OTHERS Vs NANJAPPA AND OTHERS	K.R. KITTAPPA
3	O.S. 1325/2011 (SUMMONS) IA/1/2011		MS JAMNALAL BAJAJ SEVA TRUST Vs RADHA.B.V	VENKATESH.D.PASTAY KK
PLNTF EVIDENCE				
4	O.S. 101/2014 (EVIDENCE.) IA/1/2014		Thammaneni Rangalakshmi Vs Lakshmaiah	Suresh V
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
5	O.S. 832/2011 (SUMMONS) IA/1/2011 IA/2/2011		RAMAMURTHY Vs LAKKAPPA	G.KRISHNAPPA
6	O.S. 1183/2011 (SUMMONS) IA/1/2011		ANANDARAJU Vs KRISHNAMURTHY	M. MAHESHA
7	O.S. 1174/2013 (ARGUMENTS.) IA/1/2013		Balakrishna.C Vs Munikrishnappa	V.Naveen Kumar
<u>3:00 P.M - 4:00 P.M</u>				
HEARING ON IA				
8	O.S. 472/2012 (SUMMONS) IA/1/2012		NAGARATHNAMMA Vs NAGARAJ.R	N. SRIRAMAREDDY
9	O.S. 955/2019 (SUMMONS) IA/1/2019		Geetha B N Vs Nagappa B V	D R P
PLNTF EVIDENCE				
10	O.S. 1783/2013 (EVIDENCE.) IA/1/2013		Mohan Vs Kittappa	P Anand
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
11	O.S. 639/2014 (EVIDENCE.) IA/1/2014	30-09-2020	Shipla Vs Amaravathi	Kumara
PLNTF EVIDENCE				

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12	O.S. 558/2014 (EVIDENCE.) IA/1/2014	30-09-2020	Madhu Rani Vs Sonnappa	H Harendra
13	O.S. 550/2015 (EVIDENCE.)	30-09-2020	Vimala Eswara Rao Vs Eswara Rao S	Vasanth
14	O.S. 712/2015 (EVIDENCE.) IA/1/2015	30-09-2020	Samapath Krishna Vs Ramanjinappa	
15	O.S. 1371/2015 (EVIDENCE.) IA/1/2015	30-09-2020	Nagarathamma alias Nalina Vs Muniraju	MAYURA VALAR
16	O.S. 1335/2017 (EVIDENCE.) IA/1/2017	30-09-2020	Gopalakrishna Vs Akkayamma	
17	O.S. 937/2013 (SUMMONS) IA/1/2013	10-11-2020	Bhasha Sabi Vs Chan Bhi	H.Y.Nagaraja
PF/CF				
18	O.S. 702/2012 (SUMMONS) IA/1/2012 IA/2/2012	10-11-2020	KANTHAMMA Vs MUNIREDDY	M.MUNI REDDY.
STEPS				
19	O.S. 481/2012 (SUMMONS) IA/1/2012	10-11-2020	MUNIDEVAMMA Vs CHANDRASHEKHAR.H.M	B.R.ANANDA
SUMMONS				
20	O.S. 369/2012 (SUMMONS)	10-11-2020	THE LAKSHMI VILAS BANK LTD. Vs KIRAN.P.S.	V.GURURAJ
21	O.S. 554/2020 (SUMMONS)	10-11-2020	CANARA BANK REPTD BY NEHA GUPTHA Vs MUNISWAMY R	MANJUNATHA K K
22	O.S. 665/2020 (SUMMONS) IA/1/2020	10-11-2020	CHIKKAGIDDAPPA Vs MUNIYAPPA	DIWAKAR
WRITTEN STATEMENT				
23	O.S. 803/2013 (SUMMONS) IA/1/2013	10-11-2020	Sharfunissa Vs Akbar Pasha	K.Prakash
24	O.S. 1382/2019 (SUMMONS) IA/1/2019	10-11-2020	Sugunamba B K Vs Vasudeva Pradeep B K	N Sheshadri

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1052/2018 (HEARING) IA/1/2018 IA/2/2018		Sathish Reddy G V Vs M/s N D Developers Pvt. Ltd. Rep. M K K Durani	H V Devaraju
2	O.S. 1273/2018 (HEARING) IA/1/2018 IA/2/2018		Nagaraj P Vs Gundappa	N M Srinivasa Murthy
3	O.S. 1571/2018 (HEARING) IA/1/2018 IA/2/2018		Chikkathayappa Vs Shakunthala	M T Nanaiah
4	O.S. 514/2019 (HEARING) IA/1/2019 IA/2/2019		MANASA Vs SHANTHAMMA	H M Anand Kumar
5	O.S. 134/2020 (HEARING)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
7	O.S. 746/2013 (ISSUES.) IA/1/2013		Lakshamma Vs Ramakka	P.Lakshminarayana
8	O.S. 1438/2013 (ISSUES.) IA/1/2013 IA/2/2013		Anjanappa M Vs Budubudike Muniyappa	A R Krishnamurthy
9	O.S. 1729/2014 (ISSUES.) IA/1/2014		Jayamma Vs Srinivas K M	K H Ramu
10	O.S. 1750/2014 (ISSUES.) IA/1/2014		Kamarunnisa Vs Anees Ahmed alias Jiyaula	Muruli K
11	O.S. 1804/2014 (ISSUES.) IA/1/2014 IA/2/2014		Beeramma Vs Muniyamma	Venkaswamy G
<u>3:00 P.M - 4:00 P.M</u>				
12	O.S. 644/2015 (ISSUES.) IA/1/2015		Rajanna R Vs Mayamma	M.R.MUNIRAJU

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13	O.S. 1140/2015 (ISSUES.) IA/1/2015 IA/2/2015		Nagaraj R Vs Satish G	MUNIRAJU
14	O.S. 1164/2015 (ISSUES.) IA/1/2015		Manjunath H Vs Jayalakshmi	B.V.HONNAPPA
15	O.S. 1423/2015 (ISSUES.) IA/1/2015		Govindaraj Vs Chinnaswamy K	KUMAR and KUMAR ADVOCATES
16	O.S. 1775/2015 (ISSUES.) IA/1/2015		Srikantha Chikkanna Naik Vs Vasantha	Satish
17	O.S. 1985/2015 (ISSUES.) IA/1/2015		Indiramma C Vs Bharathi	S.KUMAR
18	O.S. 15/2017 (ISSUES.) IA/1/2017		Muniyamma Vs Srinivasaiah	
19	O.S. 200/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Yellappa Vs Yellamma	S Veema Reddy
20	O.S. 445/2017 (ISSUES.) IA/1/2017		Mamthaj Vs Thajunnisa	N K P
Cases listed below are adjourned due to Covid 19				
21	O.S. 1559/2018 (SUMMONS)	02-11-2020	Kumarswamy R N Vs Nagabhushan R N	G Jaraj
22	O.S. 1659/2019 (SUMMONS) IA/1/2019	02-11-2020	Venkatesh R Vs Muniyappa	Jyothisri
23	O.S. 1776/2019 (SUMMONS) IA/1/2019	02-11-2020	Shyamala Vs Srinivasamurthy	Muniraju
24	R.A. 37/2020 (SUMMONS) IA/1/2020	02-11-2020	Chandrakantha Vs Basanth S V, Since dead by his LRs. 1(a) Shantha Basanth	KEMPANNA
25	O.S. 2456/2007 (A.D.R) IA/1/2007	02-11-2020	SAROJAMMA Vs JAYAMMA	GURURAJA .S KVK

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26	O.S. 1330/2015 (A.D.R) IA/1/2015 IA/2/2015	02-11-2020	Master Saqallian Vs Syed Nayaz	Sriram Babu
27	O.S. 1587/2015 (A.D.R) IA/1/2015	02-11-2020	Kendappa Vs Muniyappa	M.B. CHANDRA CHOODA
28	O.S. 1773/2015 (A.D.R) IA/1/2015	02-11-2020	Ramakrishna D Vs Lakshamma	M Sheela
29	O.S. 916/2017 (A.D.R) IA/1/2017	02-11-2020	Muniyamma Vs Ramakka	
30	O.S. 991/2017 (A.D.R) IA/1/2017	02-11-2020	Murali R Vs Rathna Kumari M C	Muniswamy Gowda
31	M.C. 94/2020 (A.D.R)	02-11-2020	Veena K S Vs NIL	T C Sathish Kumar
32	O.S. 739/2017 (APPEARANCE OF PARTY) IA/1/2017	02-11-2020	Hanumakka Vs Purushothamama	
33	O.S. 234/2018 (APPEARANCE OF PARTY) IA/1/2018	02-11-2020	Rukkamma Vs Prabhu M	N Devaraj
34	O.S. 1494/2018 (APPEARANCE OF PARTY) IA/1/2018	02-11-2020	Subyanbee Vs Nawab Sab	VASU K.